



**GOVERNMENT OF JAMMU AND KASHMIR**  
**FINANCE DEPARTMENT (CODES DIVISION)**  
**Civil Secretariat, Jammu/Srinagar**  
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**Notification**

Jammu, the 26<sup>th</sup> of September, 2023.

**S.O 499** .- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby makes the following rules; namely:-

- 1. Short title and commencement:** (1) These rules may be called the Jammu & Kashmir Subordinate Judicial (Revised) Pay Rules, 2023.  
(2) These rules shall be deemed to have come into force with effect from 01.01.2016.
- 2. Applications:** These rules shall apply to the Judicial officers who, on 01.01.2016 were holding permanent or temporary posts in the State Judicial Services. These rules shall also apply to those Judicial Officers who have been appointed against any post in the J&K Judicial Services from 01.01.2016 up to the date of issuance of these rules and also to those who may be appointed against any such post hereafter.
- 3. Definition:** In these rules unless the context otherwise provides:-
  - (a) "Service" means the Jammu and Kashmir Judicial Services.
  - (b) "Member" means the holder of any of the following posts in the Jammu and Kashmir Judicial Services; namely:-
    - (I) Civil Judge (Junior Division)
    - (II) Civil Judge (Senior Division)
    - (III) District Judge (Entry Level)
    - (IV) District Judge (Selection Grade) and
    - (V) District Judge (Super Time Scale)
  - (c) "Existing pay scale" means the existing pay scale of the members of the Judicial Services in terms of Jammu & Kashmir Subordinate Judicial Pay Rules 2011 notified vide SRO-244/2011 dated 05.08.2011.

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- (d) "Basic Pay" means the pay as defined in Art 27 (a) (i) of Jammu & Kashmir Civil Service Regulations, Vol. I drawn in the existing pay Scale as on 01.01.2016.
- (e) "pay matrix" means Matrix specified in Annexure-I, with Levels of Pay arranged in vertical cells as assigned to corresponding existing Pay Scale.
- (f) "Level" in the Pay Matrix means the Level corresponding to the existing Pay Scale; namely:-
- (I) Civil Judge (Junior Division) (Entry Level) - J-1
  - (II) Civil Judge (Junior Division) (ACP-I) - J-2
  - (III) Civil Judge (Junior Division) (ACP-II) - J-3
  - (IV) Civil Judge (Senior Division) (Entry Level) - J-3
  - (V) Civil Judge (Senior Division) (ACP-I) - J-4
  - (VI) Civil Judge (Senior Division) (ACP-II) - J-5
  - (VII) District Judges (Entry Level) - J-5
  - (VIII) District Judges (Selection Grade) - J-6
  - (IX) District Judges (Super Time Scale) - J-7
- (g) "pay in the level" means pay in the appropriate Cell of the Level as specified in Annexure-I.
- (h) "revised pay structure" in relation to a post means the Pay Matrix and the Levels specified therein corresponding to the existing Pay Level of the post unless a different revised Level is notified separately for that post.

**4. Structure of the revised pay levels:** The structure of the revised pay levels of the members of the Judicial Services shall be as under:-

S.No.	Name of the post	Existing Pay Scale	Revised Pay Level
1	Civil Judge (Junior Division)	Rs 27700-770-33090-920-40450-1080-44770	J-1 (77840-136520)
2	Civil Judge (Senior Division)	Rs 39530-920-40450-1080-49090-1230-54010	J-3 (111000-163030)
3	District Judges (Entry Level)	Rs 51550-1230-58930-1380-63070	J-5 (144840-194660)
4	District Judges (Selection Grade)	Rs.57700-1230-58930-1380-	J-6 (163030-219090)

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		67210-1540-70290	
5	District Judges (Super Time Scale)	Rs 70290-1540-76450	J-7 (199100-224100)

### 5. Structure of Assured Career Progression:-

S.No.	Name of the post	Existing Pay Scale	Revised Pay Level
1	Civil Judge (Junior Division) Ist stage ACP	Rs 33090-920-40450-1080-45850 after 5 years of continuous service from the date of entry.	J-2 (92960-136520)
2	Civil Judge (Junior Division) IInd stage ACP	Rs.39530-920-40450-1080-49090-1230-54010 after completion of another 5 years of continuous service.	J-3 (111000-163030)
3	Civil Judge (Senior Division) Ist stage ACP	Rs 43690-1080-49090-1230-56470 after 5 years of Continuous service.	J-4 (122700-180200)
4	Civil Judge (Senior Division) IInd stage ACP	Rs 51550-1230-58930-1380-63070 after completion of another 5 years of continuous Service.	J-5 (144840-194660)
5	District Judges (Selection Grade)	Rs.57700-1230-58930-1380-67210-1540-70290 on merit cum seniority to available 25% of the cadre post to those officers who have put in not less than 5 years continuous service in the cadre.	J-6 (163030-219090)
6	District Judges (Super Time Scale)	District Judges may be entitled to the Super time scale of 70290-1540-76450 on merit-cum-seniority basis to the extent of 10% of	J-7 (199100-224100)

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		the cadre strength of District Judges after having completed not less than 3 years continuous service as Selection Grade District Judges.	
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**6. Revision of Pay in the Revised Pay structure:-** The existing pay scales of the Judicial Officers shall be revised as per the Pay Matrix shown in Annexure-I.

**7. Fitment in the Revised Pay structure:-** The fitment/migration from existing pay scales of the Judicial Officer, who was in service as on 01.01.2016, to new pay matrix shall be as per Annexure-II.

a) The procedure that has to be followed in regard to migration/fitment of the serving judicial officers on the date 01.01.2016 is as under:-

1. Multiply the existing pay by the factor of 2.81.
2. The figure so arrived at to be located in Annexure-I, in relation to the Level applicable to the Officer (i.e., J1, J2 etc.)
3. Where there is an identical figure available in Annexure-I at the corresponding stage of the relevant level, the new revised pay shall be fixed at that stage.
4. Where there is no identical figure available, the new revised pay has to be fixed at the very next higher stage in that level in Annexure-I.

b) **Promotion:** For those who are promoted on or after 01.01.2016 from the previous level to the next level, or granted financial upgradation/ACP or Selection Grade or Super Time Scale, the procedure for fixing the pay in the new pay matrix on such promotion/financial upgradation, will be as follows:

1. Identify the level and the basic pay in Annexure-I on the date of promotion.
2. Add one increment in that level itself.
3. The figure so arrived at or the next closest figure in the level to which he/she is promoted will be the new pay on promotion.

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- c) **Increment:** The annual increment shall be @3% cumulative, meaning thereby that the increment @3% has to be calculated on the previous year basic pay instead of fixed amount increments recommended by FNJPC and JPC.

While there shall be no change in the existing system regarding the date of accrual of increment, the retiring Judicial Officers shall have the benefit of increment becoming due the next day following the retirement. This increment shall be for the purpose of pension only and subject to vertical ceiling of Rs. 2,24,100/- .

- 8. Payment in the revised structure and arrears:-** The arrears shall be computed with effect from 01.01.2016 and after adjustment of interim relief @ 30% already paid vide Government Order No. 233-F of 2018 dated 25.04.2018, the balance amount shall be paid immediately.

**Sd/-**  
**(Santosh D. Vaidya), IAS,**  
**Principal Secretary to Government,**  
**Finance Department.**

No. FD-Code/30/2021-03-857

Dated: 26.09.2023

Copy to the:-

1. Advocate General, J&K High Court, Srinagar/Jammu.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Principal Accountant General, J&K, Srinagar/Jammu.
5. All Principal Secretaries to Government.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. Principal Resident Commissioner, 5-Prithvi Raj Road, New Delhi.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. All Commissioner/Secretaries to Government.
10. Chief Electoral Officer, J&K.
11. Divisional Commissioner, Kashmir/Jammu.
12. Secretary to Government, Department of Law, Justice & Parliamentary Affairs, with the request to follow thorough checks in working out individual pay fixation and arrears. The Controlling Officers and Financial Advisors should vouchsafe the same.
13. Chairperson, J&K Special Tribunal.
14. Principal Secretary to Chief Justice, J&K High Court, Srinagar/Jammu.

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15. Registrar General, J&K High Court, Srinagar/Jammu, with the request to follow thorough checks in working out individual pay fixation and arrears. The Controlling Officers and Financial Advisors should vouchsafe the same.
16. Director, Anti Corruption Bureau, J&K.
17. Director General, Audit and Inspections.
18. Director General, Budget Division.
19. Director General, Accounts and Treasuries.
20. Director General, Local Fund Audit & Pensions, J&K.
21. Director General, J&K Funds Organization.
22. Director Information, J&K.
23. All Head of Departments/ Managing Directors/ Chief Executives Officers of State PSU's/ Autonomous Bodies/ Societies.
24. All District Development Commissioners.
25. Secretary, J&K Public Service Commission.
26. Secretary, J&K Legislative Assembly.
27. Director, Accounts & Treasuries, Jammu/Kashmir.
28. Director/Principal, Northern Zonal Accountancy Training Institute, Jammu.
29. All Directors of Finance/Financial Advisors & CAOs.
30. Principal, Accountancy Training Institute, Srinagar.
31. Joint Director, J&K Funds Organization, Srinagar/Jammu.
32. All Treasury Officers.
33. General Manager, Government Press, Jammu/Srinagar for publication in Government Gazette.
34. Private Secretary to the Hon'ble Advisors (B).
35. Private Secretary to the Chief Secretary.
36. Private Secretary to the Principal Secretary to Government, Finance Department.
37. I/C website, Finance Department ([www.jakfinance.nic.in](http://www.jakfinance.nic.in)).
38. I/C website, GAD ([www.jkgad.nic.in](http://www.jkgad.nic.in)).
39. Government Order File (W2scs).

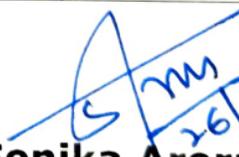
  
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**Sonika Arora**  
**Deputy Director (Codes),**  
**Finance Department.**

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## Annexure-I

Sr. No.	Civil Judge (Jr. Div) Entry Level	Civil Judge (Jr. Div) I Stage ACP	Civil Judge (Jr. Div ) II Stage ACP/Civil Judge (Sr. Div) Entry Level	Civil Judge (Sr. Div) I Stage ACP	Civil Judge (Sr. Div) II Stage ACP/ District Judges Entry Level	District Judges (Selection Grade)	District Judges (Super Time Scale)
Existing Pay scale	27700-44700	33090-45850	39530-54010	43690-56470	51550-63070	57700-70290	70290-76450
Existing Entry Pay	27700	33090	39530	43690	51550	57700	70290
Level	J-1	J-2	J-3	J-4	J-5	J-6	J-7
Year 1	77840	92960	111000	122700	144840	163030	199100
Year 2	80180	95750	114330	126380	149190	167920	205070
Year 3	82590	98620	117760	130170	153670	172960	211220
Year 4	85070	101580	121290	134080	158280	178150	217560
Year 5	87620	104630	124930	138100	163030	183490	224100
Year 6	90250	107770	128680	142240	167920	188990	
Year 7	92960	111000	132540	146510	172960	194660	
Year 8	95750	114330	136520	150910	178150	200500	
Year 9	98620	117760	140620	155440	183490	206510	
Year 10	101580	121290	144840	160100	188990	212710	
Year 11	104630	124930	149190	164900	194660	219090	
Year 12	107770	128680	153670	169850			
Year 13	111000	132540	158280	174950			
Year 14	114330	136520	163030	180200			
Year 15	117760						
Year 16	121290						
Year 17	124930						
Year 18	128680						
Year 19	132540						
Year 20	136520						

  
**Sonika Arora**  
 Deputy Director (Codes),  
 Finance Department.

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## Annexure-II

<b>S.No.</b>	<b>Existing Pay</b>	<b>New Proposed Pay</b>
1	27700	77840
2	28470	80180
3	29240	82590
4	30010	85070
5	30780	87620
6	31550	90250
7	32320	92960
8	33090	95750
9	34010	95750
10	34930	98620
11	35850	101580
12	36770	104630
13	37690	107770
14	38610	111000
15	39530	114330
16	40450	114330
17	41530	117760
18	42610	121290
19	43690	124930
20	44770	128680
21	45850	132540
22	46930	132540
23	48010	136520
24	49090	140620
25	50320	144840
26	51550	149190
27	52780	149190
28	54010	153670
29	55240	158280
30	56470	163030
31	57700	163030
32	58930	167920
33	60310	172960
34	61690	178150
35	63070	178150
36	64450	183490
37	65830	188990
38	67210	188990
39	68750	194660
40	70290	199100
41	71830	205070

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42	73370	211220
43	74910	217560
44	76450	224100

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26/09/2023

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